

proceed futher only after Andhra Pradesh Government receives the approval of the Orissa Government. Thus, the project is still under consideration with the Orissa Government.

[English]

SHRI SOMNATH RATH: Orissa is also very much interested in this project in the sense that it is a life-line for the Ganjam district which is neighbouring to this project. But the fact remains that huge acreage of land is going to be submerged.. (Interruptions) Further the floods in this river have caused havoc more than once causing loss of life, washing away of villages and sand-cast in the Ganjam district. As such, it cannot be decided in a one-sided way. It is not that we want money from the Andhra Government. We are interested in controlling floods in our district. It is not so easy that Andhra Government gives some money and the land in Ganjam is submerged which will be always causing havoc by way of floods and devastation. (Interruptions)

I want to tell the Hon. Minister that Government of India should not decide the matter taking in view only the representation of the Andhra Pradesh Government. Government of India must take into consideration the objections and also the suggestions of the Orissa Government. I want to know from the Hon. Minister whether the Government of India would take into consideration the interest of the Ganjam district of Orissa.

[Translation]

SHRIMATI KRISHNA SAHI: The Ministry of Water Resources will proceed further only after making consultation with the Orissa Government. The project will progress further only after both the States reach an agreement.

[English]

MR. DEPUTY SPEAKER: Not allowed.

(Interruptions)**

Posts reserved for Scheduled Castes and Scheduled Tribes in Indian Overseas Bank

*350. SHRI BANWARI LAL BAIRWA: Will the Minister of FINANCE be pleased to state:

(a) the number of vacancies reserved for Scheduled Castes and Scheduled Tribes in direct recruitment to clerical cadre and sub-staff cadres dereserved in last three years in the Indian Overseas Bank;

(b) whether Government have examined the indents given by this bank to Banking Service Recruitment Boards/ Employment Exchanges and the number of SC/ST candidates sponsored by these agencies, to ensure that correct indents were given by the bank; and

(c) the steps taken by Government to avoid the dereservation of reserved vacancies and implementation of reservation for SC/ST in services of bank?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (c). A Statement is given below.

STATEMENT

(a) Indian Overseas Bank has reported that, during the years 1985, 1986 and 1987, the following vacancies reserved for the Scheduled Castes/Scheduled Tribes in the Clerical/Sub-Staff in direct recruitment to these cadres, were dereserved:--

Year	Clerical		Sub-Staff Cadre	
	SC	ST	SC	ST
1985	83	107	18	45
1986	86	78	20	28
1987	78	40	20	27

**Not recorded.

(b) Government has been impressing upon the public sector banks that their indents on the Banking Service Recruitment Boards/Employment Exchanges, etc. should be correctly drawn up by taking into consideration the backlogs also. The indents are placed directly by the banks on the concerned Banking Service Recruitment Board/Employment Exchange. According to the Indian Overseas Bank, these indents have been placed correctly and in accordance with the prescribed procedure.

(c) Government have advised public sector banks to take various steps in this regard, such as pre-recruitment training to the Scheduled Caste/Scheduled Tribe candidates; relaxation in educational qualifications and standards of fitness; conducting special recruitment tests, if

necessary, to clear the backlog; setting up of examination centres in tribal areas, etc.

[Translation]

SHRI BANWARI LAL BAIRWA: In his reply to part (a) of the question, the hon. Minister has stated that the statement is laid on the Table of the House. I want to read out the reply given by him so that the House could know how optimistic it sounds. He has stated that Indian Overseas Bank has reported that, during the years 1985, 1986 and 1987, the following vacancies reserved for the Scheduled Castes/Scheduled Tribes in the clerical dereserved sub-staff in direct recruitment to these cadres, were deserved:

Year	Clerical		Sub-Staff Cadre	
	SC	ST	SC	ST
1985	83	107	18	45
1986	86	78	20	28
1987	78	40	20	27

I want to submit that the Prime Minister has a great concern for the upliftment of Harijans and Girijans of the country and he is making efforts in that direction. I am grateful to the Finance Minister for providing a number of facilities to the Harijans in the Budget. But he must see to what extent these facilities have actually reached them. I am astonished to note that even after 40 years of independence, in the matter of education.....

[English]

MR. DEPUTY SPEAKER: You are not coming to the point. Put the question.

[Translation]

SHRI BANWARI LAL BAIRWA: They have not been able to get the required number of candidates belonging to these communities. How will the Government be able to provide jobs to the people belonging to Scheduled Castes and

Scheduled Tribes? No doubt, you have appointed Liaison Officers, but I would like to know how will you manage to provide them employment

[English]

SHRI EDUARDO FALEIRO: Sir, I am one with the Member and the Government is one with the Member to the effect that the policies of the Government of India, which are to protect and to give more and more representation on the lines which have already been disclosed to Parliament, should be implemented and should be implemented fully. Having said that I am one with him, in this spirit, I would say also that I am prepared to sit with the Member and other Members who are interested in this on devising ways and means, on how we can implement this fully.

However, I would like to add now for the information of the Members and of the House that there has been a substantial

progress in the implementation of this policy. But we are not yet satisfied about the extent of progress since nationalisation.

I would just read the figures for information. As far as clerical staff is concerned, from 1969, the percentage of clerical staff of SC was 0.45. It has risen to 13.84 in 1986, from 0.45 at the time of nationalisation to 13.84. As far as Indian Overseas Bank, the special bank mentioned by the hon. Member, is concerned, from 27 in 1969, it has risen to 21.20 in 1986.

Similarly, sub-staff in 1969, generally in all banks, was 6.15. It has risen in 1986 to 24.94.

As far as IOB is concerned, in 1969, from 5.34, it has risen in 1986 to 35.90. I don't want to take the time of the House. I would send further yearwise details to show yearwise progress to the honourable Member.

[*Translation*]

SHRI BANWARI LAL BAIRWA: Mr. Deputy Speaker, Sir, I am grateful to the hon. Minister for giving a very good reply. But I am not concerned about the banks alone. I am equally concerned about other Government undertakings where arrangements for monitoring should be made. There are some banks where not even 5 per cent of the reserved vacancies have been filled so far. I want to know whether you will take any steps to fill them up?

THE MINISTER OF FINANCE AND MINISTER OF COMMERCE (SHRI NARAYAN DATT TIWARI): Mr. Deputy Speaker, Sir, we have called a meeting of the Chairmen of the various banks day after tomorrow. I shall myself discuss this matter with them. All efforts will be made to implement the Government policies.

SHRI ANADI CHARAN DAS: Mr. Deputy Speaker, Sir, if we add the number of vacancies in the clerical cadres for the years 1985 and 1986, the total comes to 169. If the policy is implemented properly, all

posts can be filled up. The backlog is not taken into consideration every year, although the direction of the Government is that 50 per cent of the backlog will be cleared first and when fresh vacancies arise, these will be filled fully. But it has not been done so far. In this connection, it has been stated--

[*English*]

"... to clear the backlog, setting up of examination centres in the Tribal areas."

[*Translation*]

It must be done. Until recruitment boards are set up in the tribal areas, how can the tribals get recruited? I want to know whether any arrangements will be made so that the people belonging to these areas would come up?

[*English*]

SHRI EDUARDO FALEIRO: We are implementing the guidelines and the policies.

As far as the question raised by the hon. Member is concerned, I would like to say that the following instructions have been issued by the Government to the public sector banks to clear the backlog.

Pre-recruitment and pre promotion training programme, placing of indents to the tune of 50 per cent of the total vacancies for SC and ST, association of SC and ST members on the DPCs and interview boards, relaxation in educational qualifications and standards of fitness, conducting special recruitment tests for clearing the backlog and setting up of examination centres in the tribal areas. These are what we are doing and we will continue to do.

SHRI A. CHARLES: Large number of vacancies in the Nationalised Banks are left unfilled in view of the general ban on recruitment. May I know from the hon. Minister whether the general ban on recruitment comes in the way of filling up

the vacancies earmarked for the Scheduled Castes and Scheduled Tribes or not?

SHRI EDUARDO FALEIRO: This does not arise out of this question. I need a separate notice for it.

[Translation]

SHRI V. TULSIRAM: Just now the hon. Minister has stated that he will raise this issue in his meeting with the Chairmen of the banks and a decision will be taken regarding the reserved quota. I thank him for giving this assurance. But I want to enlighten him about the fact that the system of dereservation of posts exists not only in the banks but also in the Government Departments and undertakings. Is the hon. Minister aware of this fact? In addition to the banks, on what basis are the reserved posts dereserved in various Government organisations and undertakings? Will the hon. Minister get an inquiry conducted in this regard? If after the inquiry, some Government organisations are found guilty of not following the Government policy, will any action be taken against the guilty officials because the same situation is prevailing everywhere? Everywhere the reserved posts are being dereserved. What steps is the Government taking to ensure that reserved posts are not dereserved and the recruitment for these posts is made from amongst the candidates belonging to these classes only? Is it not possible to fill up even the post of a peon from the Scheduled Castes and Scheduled Tribes? I am not talking about the Officers grade or of the Technical posts but is it not possible to recruit even a peon from these reserved classes? Mr. Deputy Speaker, Sir, this is a very significant question. Government policies are being clearly flouted. The same situation is prevailing in every Government Department, Organisation, Bank etc. Capable people are being thrown out of jobs. Government does not want capable and honest people and this is the policy of the ruling party and its Government.

SHRI NARAYAN DATT TIWARI: Mr. Deputy Speaker, Sir, the question raised by the hon. Member does not relate to the

banking system alone but all Government Departments as well. In this connection, I had just had a discussion with the hon. Home Minister because its responsibility lies not only with this Ministry but the general administration, the Home Ministry and other Ministries as well. In reply to this question, I would like to only say that Government is making all efforts to ensure that its declared policies are adhered to by all the departments. (Interruptions)

SHRI CHARANJIT SINGH ATHWAL: Mr. Deputy Speaker, Sir, the problem of dereservation of reserved posts exists not only in one department but in every department and undertaking of the Government. I want to know from the hon. Minister the number of posts dereserved so far or lying vacant and whether any action will be taken to fill up these posts by persons belonging to the Scheduled Castes and Scheduled Tribes within a specific time after adequately training them in this field?

[English]

SHRI EDUARDO FALEIRO: We are making all efforts. Our commitment to our policy is absolute and total. We are making good progress in this direction.

[Translation]

Castor Oil Export

*351. SHRI KAMLA PRASAD RAWAT:
SHRI RAM BAHADUR SINGH:

Will the Minister of COMMERCE be pleased to state:

(a) whether Government are aware of the fact that some castor oil exporters make shipment of B.S.S. grade castor oil to foreign countries in collusion with some officials and get the bill for B.P. medical grade castor oil;

(b) if so, the amount lost by Government due to such fraudulent export;

(c) the action taken by Government so far against guilty persons; and